

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 407(ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.11.2017**

**NAME OF THE COMPANY: Shri Mahesh Arya & Anr Vs. Max Mall Pvt.
Ltd.**

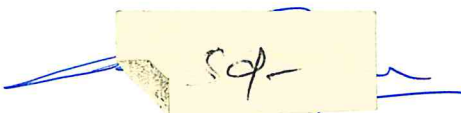
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Neeraj Gulati, Advocate Mr. Harish Khurana, PCS		
	For the Respondent:	Mr. Rit Arora, Advocate		

ORDER

Ld. Counsel for the Respondent submits that he shall be filing his reply during the course of the day. Let the same be done with an advance copy to the opposite side.

To come up on 14th November, 2017 for final arguments.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**